Statement-II

Disciplines of Games under PYKKA Scheme

- 1. Athletics
- 2. Weightlifting
- 3. Wushu
- 4. Kabaddi
- 5. Cycling
- 6. Basketball
- 7. Football
- 8. Gymnastics
- 9. Kho-Kho
- 10. Judo
- 11. Taekwondo
- 12. Badminton
- 13. Archery
- 14. Boxing
- 15. Handball
- 16. Wrestling
- 17. Table Tennis
- 18. Vollyball
- 19. Swimming
- 20. Hockey

Promotion of Sports

 $\dagger 2792.$ SHRI BASAWARAJ PATIL : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) the steps taken by the Ministry for promotion of sports among youths and preparing them for other competitions;

[†]Original notice of the question was received in Hindi.

- (b) the number of youths who would be benefited from these during the current year; and
- (c) the budget provision made for this purpose for the current year and the quantum of budget utilized out of this?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) All schemes of the Department of Sports in the Ministry of Youth Affairs and Sports aim at promotion of sports among youth of the country.

For broad-basing of sports and mass participation in sports, the Ministry is implementing following two schemes:

- (i) 'Panchayat Yuva Krida aur Khel Abhiyan' (PYKKA) Scheme, which aims at creation and development of basic playing facilities in all village panchayats and block panchayats of the country in a phased manner over a period of 10 years and providing access to organized sports competitions at block, district, State and national levels.
- (ii) Urban Sports Infrastructure Scheme (USIS), which envisages creation and development of sports infrastructure such as synthetic track for athletics, astroturf for hockey, football ground and multi-purpose hall in urban areas.

For promotion of excellence in sports for preparation and training of sportspersons for participation in national and international sports events, the Ministry of Youth Affairs and Sports and Sports Authority of India (SAI) are implementing following main schemes:

- (i) Scheme of Assistance to National Sports Federations (NSFs) for conduct of National Championships at Senior, Junior, Sub-Junior level for men and women, conduct of international tournaments in India, participation of sportspersons in international sports competitions, organizing coaching camps, engagement of foreign coaches, and procurement of sports equipments.
- (ii) **National Sports Development Fund (NSDF)** giving, *inter alia*, assistance to elite athletes, who are medal prospects for their customized and tailor-made training and competition exposure.
- (iii) Centres of Excellence (COE): The main objective of this scheme is to identify and train outstanding sportspersons, who are in the age group of 17-25 years and above, who are medal prospects for the country in international competitions.
- (b) Schemes of the Ministry are inclusive schemes and are implemented through various organizations including States and National Sports Federations and therefore, it is

not possible to give the exact number of youth who benefited from the schemes of the Ministry.

(c) A budgetary allocation of Rs. 809 crore was made during current financial year 2013-14 for the Department of Sports for its various schemes which aim at, promotion of sports among youth. Out of this budgetary allocation, Rs. 727.55 crore has been spent as on 17th February 2014.

Participation of Youth from Arunachal Pradesh in Sports Activities

2793. SHRI TARUN VIJAY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of youths from Arunachal Pradesh have been given a chance in various disciplines of sports and youth related activities;
- (b) the details with area-wise engagements and achievements, individual and teamwise in competitions at State and national level; and
- (c) the number of stadiums, aquatic sports centers and archery training centers of Olympic standard opened in Arunachal Pradesh and other seven North-Eastern States and the area-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH): (a) and (b) Conducting of domestic competitions within India is the responsibility of respective National Sports Federations (NSFs). Hence this Ministry does not maintain records of these competitions. However, the Central Government is implementing a scheme namely Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for development sports infrastructure and mass participation of rural population all over the country, including the State of Arunachal Pradesh. Under the PYKKA, annual sports competitions are also held from block to the national level are also conducted to provide ample opportunity of participation to rural youth. Three types of competitions, *viz.*, (i) Rural Competitions at Block, District, State and National Levels, (ii) Women Competitions at District, State and National Levels are held annually. Year-wise details of number of participants in the PYKKA competitions from Arunachal Pradesh are given in Statement. (*See* below)

(c) There is no provision of construction of stadiums, aquatic sports centres and archery training centers of Olympic standard under the PYKKA Scheme.